

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.3711
TO BE ANSWERED ON 25.03.2022

REHABILITATION OF JUVENILE DELINQUENTS

3711. SHRI NANDIGAM SURESH :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) the number of juvenile delinquents tried under the Juvenile Justice (Care and Protection of Children) Act, 2015 during the last five years;
- (b) the details of the infrastructure available for their reformation and rehabilitation; and
- (c) the steps undertaken by the Government to provide education, skill development and counselling to them?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : The number of children in conflict with law/juvenile delinquents tried under the Juvenile Justice (Care and Protection of Children) Act, 2015 during the last five years as reported by States/UTs under Child Protection Services (CPS) Scheme as on 22.03.2022 is as under :

Financial Year	Number of Children in conflict with law
2016-17	62122
2017-18	10549
2018-19	11101
2019-20	11597
2020-21	13115

(b) & (c) : The Juvenile Justice (Care and Protection of Children) Act, 2015 is the primary legislation for ensuring the safety, security, dignity and well-being of children. The Act provides for protection of children in need of care and protection and those in conflict with law by catering to their basic needs through care, protection, development, treatment and social re-integration, reformation, rehabilitation etc. The primary responsibility of implementation of the Act lies with the respective State/UT Government.

The Ministry is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme – Mission Vatsalya under which support is provided to State and UT Governments for delivering services for children in need of care and protection in difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling etc.
